HIGH COURT OF SIKKIM
GANGTOK

No.29/Judl./HCS   **Dated: 25/09/2025**

N-O-T-I-F-I-C-A-T-I-O-N

It is hereby notified that the Vacation Court during the ensuing Durga Puja and Diwali Vacation w.e.f. 26.09.2025 to 07.10.2025 and 17.10.2025 to 24.10.2025 respectively will be available only in extremely urgent matters, subject to the discretion of the Hon'ble, the Chief Justice.

By Order,

sd/-
Sonam Denka Wangdi (SSJS)
REGISTRAR

MemoNo.: 8943-65/Judl./HCS   **Dated: 25/09/2025**

Copy to:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
2. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok;
3. Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok;
4. P.A. to Registrar General, High Court of Sikkim, Gangtok;
5. P.A. to Central Project Co-ordinator, eCourts Project, High Court of Sikkim, Gangtok;
6. Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble, the Chief Justice,High Court of Sikkim;
7. All District & Sessions Judges;
8. Advocate General, Government of Sikkim, Gangtok;
9. Additional Advocate General,Government of Sikkim, Gangtok;
10. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
11. Member Secretary, Sikkim State Legal Services Authority, Gangtok;

12. Director, Sikkim Judicial Academy, Sokeythang;

13. All Chief Judicial Magistrate-cum-Civil Judges (SD);

14. All Civil Judge-cum-Judicial Magistrates;

15. President, Bar Association of Sikkim (High Court & Subordinate Courts) Gangtok;

16. President, Sikkim High Court Bar Association, Gangtok;

17. President, Namchi Bar Association, Namchi;

18. Deputy Solicitor General of India, Gangtok;

19. All Section In-charge, High Court of Sikkim, Gangtok;

20. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;

21. Notice Board;

22. Guard file; and

23. File.

25/9/2025

Sonam Palden Bhutia (SSJS)
REGISTRAR
(JUDICIAL SERVICE)